

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Floram Shoes (India) Private Limited Date of Commencement of Liquidation: 09-02-2021; List of Stakeholders as on Date: 08-03-2022; Name of IP: Mr. Amier Hamsa Ali Abbas Rawther; Process Number: 1; Last 5 digit of registration number: 12620

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	39	1526180	39	1526180	0	0	0	NA
3	Secured financial creditors	1	431137615	1	431137615	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	256	41860290	256	3778706	0	38081584	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	209	21577968	209	5799429	0	15778539	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	25363942	3	14632334	0	10731608	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	39684500	1	39673991	0	10509	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>509</b>	<b>561150495</b>	<b>509</b>	<b>496548255</b>	<b>0</b>	<b>64602240</b>	<b>0</b>	